

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).3 1 9 6 / 2 0 0 6

(From the judgement and order dated 2 9/ 0 4 / 2 0 0 5 in CR L A No. 1 4 9 / 2 0 0 1 of The  
HIGH COUR T OF BOM B A Y AT NAG PU R)

BHAG W A N BAHA DU R E

Petitioner(s)

VE R S U S

STA T E OF MAHA R AQ S H T R A

Respondent(s)

(With appln(s) for bail)

Date: 31 / 0 8 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T PAS A Y A T

HON' B L E MR. JUS T I C E LO K E S H W A R SINGH PAN T A

For Petitioner(s)

Ms. June Chaudhary, Senior Adv.  
Mr. Lalit Chauha n, Adv.  
Mr. Rajeev Mishra, Adv.  
Ms. Mony Mitry, Adv.  
for M/S P.H. Pa rek h & Co.,Adv.

For Respondent(s)

Mr. R. K. Adsure, Adv.

UPON hearing counsel the Court made the following  
OR D E R

Heard the parties.  
Hearing concluded.  
Judgment reserved.

(Sukhbir Paul Kaur)  
Court Master

(Vijay Aggarwal)  
Court Master